

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20070/1998

(From the judgement and order dated 02/09/1998 in OWP 504/98
of The HIGH COURT OF JAMMU&KASHMIR AT SRINAGAR)

AMICUS CURIE HARISH N. SALVE

Petitioner (s)

VERSUS

STATE OF JAMMU & KASHMIR & ORS
(Office report for default)

Respondent (s)

Date : 02/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr. M.N. Shroff,Adv.

For Respondent (s)

Mr. Subhash Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Six weeks' time is granted to comply with the office report.

(N. Annapurna)
Court Master

(V.P. Tyagi)
Court Master